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**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD**

SPECIAL BENCH - COURT 1 (HEARINGS THROUGH VIDEO CONFERENCE)

**PRESENT: HON'BLE SHRIMADAN BHALCHANDRA GOSAVI- MEMBER JUDICIAL
HON'BLE SHRI VEERA BRAHMA RAO AREKAPUDI - MEMBER TECHNICAL**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 15.07.2021 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No. 65/9/HDB/2021
NAME OF THE COMPANY	Neoska Pharma Pvt Ltd
NAME OF THE PETITIONER(S)	Weld-Tech Engineers (India) Pvt Ltd
NAME OF THE RESPONDENT(S)	Neoska Pharma Pvt Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):


Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

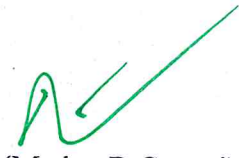
ORDER

No one appeared for the Operational Creditor.

We direct Operational Creditor to serve notice to Corporate Debtor once again by speed post and email and file affidavit within 2 weeks.

Matter stands adjourned to 27.08.2021.


(Veera Brahma Rao Arekapudi)
Member (Technical)


(Madan B Gosavi)
Member (Judicial)

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